

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 214/2017

In the matter of:

M/s. Tactical Value Technology Solutions (P) Ltd.Appellant
Vs.
ROC & another ...Respondent

Under Section: 252

Order delivered on 20.07.2018

CORAM

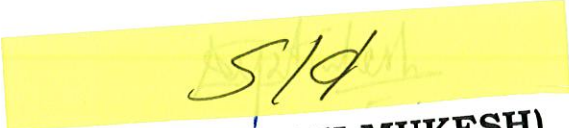
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent
For the Income Tax

: Ms. Barkha, PCS
:
: Mr. Divey Kant, Adv. for
Ms. Lakshmi Gurung, St. Counsel

ORDER

The learned company secretary for the appellant states that additional document are filed and served the copy to the ROC and shall serve the copy to the income tax within two days. For further consideration on 10.08.2018.


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh